

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/110/2016
NAME OF THE PETITIONER(S) : GREEN APPLE FACILITIES AND MEDIA PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1)	A. SATYADASI	Company Secretary Applicant	A. Satyadasi
2)	B. Sarath babu for. Roc, Chennai	Counsel for Respondent	B. Sarath babu

ORDER

PCS representing the applicant company present. Heard. Counsel for respondent present. Order is reserved.


K Anantha Padmanabha Swamy
Member (Judicial)

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